

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

1. **Shri Bhanu Bhushan, Member**
2. **Shri A.H. Jung, Member**

**I.A.No. 81/2006 in  
Petition No. 29/2006**

**In the matter of**

Tariff for infirm power supply prior to the date of commercial operation of Vindhyachal Super Thermal Power Station, Stage-III.

**And in the matter of**

NTPC Limited, New Delhi

.....**Petitioner**

Vs

1. Madhya Pradesh State Electricity Board, Jabalpur
2. Maharashtra State Electricity Distribution Co.Ltd., Mumbai
3. Gujarat Urja Vikas Nigam Ltd., Vadodara
4. Chhattisgarh State Electricity Board, Raipur
5. Electricity Department, Govt. of Goa, Panaji
6. Electricity Department, Administration of Daman & Diu, Daman
7. Electricity Department, Administration of Dadra and Nagar Haveli,  
Silvassa

.... **Respondents**

**The following were present:**

1. Shri S.N. Goel, GM, NTPC
2. Shri A.S. Pandey, NTPC
3. Shri S.Saran, NTPC
4. Mrs. Pranav Kapoor, NTPC
5. Shri A.K.Garg, MPPTC

**ORDER  
(DATE OF HEARING: 23.1.2007)**

The Commission vide its order dated 20.7.2006 had allowed the energy charge of 86.75 paise/kWh with FPA for supply of infirm power for Unit-I (500 MW) of Vindhyachal Super Thermal Power Station, Stage-III.

2. Through this interlocutory application, the petitioner has sought modification of the order dated 20.7.2006 ibid as regards the energy charge for the infirm power supply from the date of synchronization of the respective unit to the date of commercial operation of the unit.

3. I.A. has been heard after notice to the respondents. However none of them has filed any reply-in-opposition to the prayer made.
4. The tariff for sale of infirm power supply for unit-I was based on applicable regulations.
5. Accordingly, the rate of infirm power of 86.75 paise/kWh allowed for Unit-I will also apply to Unit-II with FPA from the date of synchronization to the date of commercial operation.
6. In all other respects, the tariff approved under order dated 20.7.2006 shall apply.
7. With the above, this order disposes of I.A.No. 81/2006.

**Sd-/  
(A.H. JUNG)  
MEMBER**  
New Delhi, the dated 23<sup>rd</sup> January 2007

**sd-/  
(BHANU BHUSHAN)  
MEMBER**